

optional subjects prescribed. This paper carries a maximum of 300 marks.

Both the question papers are of objective type multiple choice questions. The results of the examination are finalised on the basis of the aggregate marks obtained by the candidates in the two papers.

2. The Preliminary Examination is meant to serve as a screening test only; the marks obtained by the candidates declared successful for admission to the Main Examination, are not taken into account for determining their final order of merit. The number of candidates declared successful for admission to the Main Examination is generally equal to 12 to 13 times of the approximate number of vacancies available for recruitment in each year.

Delicensing of Motor Industry

4777. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the car manufacturers have scuttled moved to delicensing the motor industry;

(b) if so, the details thereof and the reasons therefor; and

(c) the action taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Modernising of Old Industries

4778. SHRIMATI RITA VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether a decision has been taken to modernise the old important industries of Bihar like Heavy Engineering Corporation, Ranchi;

(b) if so, the details thereof; and

(c) if not, the reasons, therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). The modernisation of old industries is a continuing process and is dependent on the availability of funds etc. The modernisation of Heavy Engineering Corporation is being done with addition of vital balancing equipments for manufacturing of value added products. Government had provided Rs. 61 crores in the 7th Plan for modernisation of Heavy Engineering Corporation. Further, in 1990-91 an amount of Rs. 18 crores was provided. In 1991-92, a provision for Rs. 10 crores has been made in the budget.

There is a proposal for installation of a captive power plant at Sindri Unit of the Fertilizer Corporation of India Ltd. at a cost of Rs. 142.64 crores. Also there is a proposal to revamp the Barauni Unit of Hindustan the life of the plant for the next few years and increase its capacity utilisation. In the case of Bokaro Steel Plant a modernisation-cum-expansion scheme to switch entirely to the continuous casting process, modernising the hot strip mill and further expansion of the capacity is on the anvil.

(c) Does not arise.

Renewal of Licences

4779. SHRI KALKA DASS: Will the PRIME MINISTER be pleased to state:

(a) whether issue of licences for the factories in Anand Parbat (Karol Bagh, Delhi) has been suspended;